

7

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 236/15	TP 145/17	Hearing	391 /394	Interface Ventures Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

1.	<i>S. Vivekananda for VIB Associates 9845428653</i>	<i>FOR VIB Associates</i>	<i>S. Vivekananda</i>
----	---	---------------------------	-----------------------

ORDER

Counsel for petitioner is present. Smt. M.R Sinchana, Standing Counsel for Central Government appearing for ROC and R.D. is present. Counsel for petitioner is directed to file Accounting treatment certificate issued by the Chartered Accountant, statement of Audited Balance sheet of the Company and also to file Affidavit whether notices to be issued to any other ^{Audit notices} issued or not. List it on 22/6/2017.


Member (J)


Member (T)